



राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 9th February 2017

NOTICE

Further to notice dated 19.1.2017, 25.1.2017 & 2.2.2017 regarding the cases received from Hon'ble High Courts of Delhi & Rajasthan.

Consequent to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

All concerned are hereby informed that some of the Company matters having jurisdiction at NCLT, New Delhi related to Winding up and Merger filed under the relevant provisions of Companies Act, 2013, have been received in this Tribunal from Hon'ble High Courts of Delhi & Rajasthan. The matters from Delhi High Court have been received in digital form. All concerned are requested to file two complete sets (legal size) in hard copy of Petition/Application and other information in term of notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 before date of hearing and appear before the NCLT, Principal Bench on the date mentioned against their names. A list of the matters is attached at appendix-'A'.


(Shiv Ram Bairwa)
Registrar

LIST OF COMPANY LAW CASES TRANSFERRED FROM HIGH COURTS

HIGH COURT OF RAJASTHAN

S. No.	Case Type	Case No.	Title	Name of Advocate	Next Date of Hearing
1	2	3	4	5	6
1	S.B. Co P	5/2016	M/s Jagdish Timber Mart Vs Safelex International Ltd	Mr Sandeep Pathak, Ms Jaya P Pathak Mr Shivraj Singh Mob no of petitioner 09898699990 Telephone of Respondent 07792-417100	28.2.2017
2	S.B. Co P	22/2015	M/s Alpenol Vs M/s Kishangarh Spuntex P Ltd	Mr. Devender Singh Raghav, Mr. Adiraj Singh, Mr. Danraj Baskar	28.2.2017
3.	S.B. Co (Winding)P	16/2016	Kotak Mahindra Prime LTD VS Romesh Power Products PVT LTD	Mr. Akhil Modi, Mr Pankaj Gupta, Mr Jitendra Gupta, Mr Manish Khandelwal Telephone No: of Petitioner 02266056825,02267259086	28.2.2017
4.	S.B. Co P	1/2017	Modern insulators LTD	Mr. Mahender Singh, Mr.Sunil Nath, Mr.Manish Priyadarshi, Mr. Shivangshu Naval, Mr. Raunak Bapna, Mr. Akash Srivastava, Mr. sukirti Singh Telephone No of Petitioner: 01412623431/ 01412621382/ 07823040996	28.2.2017
5	S.B. Co P	10/2016	Hem Finlease P Ltd	Mr Rajendra K Salecha Telephone no of Petitioner 0141-22671543/44/22666156/57	28.2.2017
6	S.B. CoP	28/2016	San marg Fem India Pvt. Ltd vs PACL	Mr. Kapil Kher & Mr. Jay Raj Tantia Mob: 9891072729	27.2.2017
7	S.B. CoP	31/2016	Positive Management Pvt. Ltd vs Ashoka Multi Yarn & Mills Ltd	Mr. Sandeep Taneja Mob of Respondent: 03322489766/ 22304940/ 22430234	27.2.2017
8	S.B. CoP	33/2012	M/s HDFC Bank Ltd vs Kantec Constructions Pvt. Ltd	Mr. Neeraj Sharma, Mr. Rakesh Yadav, Mr. Vivek Goel Mob: 9414046385, 8058666444	27.2.2017
9	S.B. CoP	34/2012	M/s HDFC Bank Ltd vs Ram Ultra Ware Pvt. Ltd	Mr. Neeraj Sharma, Mr. Vivek Goel Mob: 9414046385, 8058666444	27.2.2017
10	S.B. CoP	25/2016	M/s Shrinath Roto Pvt. Ltd vs M/s Savoo Sodium Cholro Ltd, Jaipur	Mr. Ravi Shankar Sharma, Ms. Rashmi Jain Mob: 9414049468	27.2.2017
11	S.B. CoP	23/2016	MC Sharma Associates Consultants Pvt. Ltd with	Mr. Mahendra Singh, Sunil Nath, Mr. P.S Shukla, Mr. Manish Priyadarshi, Mr. Shivangshu	27.2.2017

			Pioneer infra consultants Pvt. Ltd	Navl, Mr. Ronak Bapna, Mr. Aakash Shrivastava, Mr. Uday Sharma, Mr. Sukirti Singh Mob of Petitioner: 01412280579/4004579/2283311	
12	S.B. CoP	29/2016	OISL Auto Ltd	Mr. Sandeep Taneja, Mr. Satvender Singh, Mr. N.P.S. chawla, Mr Gaurav Varma, Mr Sujoy Dutta Mob of Petitioner: 6624222582/ 583/ 6624222564	27.2.2017

HIGH COURT OF DELHI

S. No	Case Type	Case No.	Title	Name of Advocate	Next date of Hearing
1	2	3	4	5	6
1	Co Pet	755/2016	IFCI Factors Ltd Vs H M Informatics P Ltd	Ms Sharmistha Ghosh, Ms Shreya Mehta, Ms Niharika Ms Nilanka	09-03-2017
2	Co Pet	13/2015	Avalokiteshwar Valinv Limited	Mr Varun Singh Mr Rajesh Rai, Ms Aparna Mudium for RD	14-02-2017
3	Co Pet	80/2015	M/s Cheminona India Ltd Vs M/s Yogi Crop Sciences P Ltd	Mr Abilash Attri, Ms Firdous Qtub Wani Mr C Mukund, Mr S M Vivekanandh, Mr C Mukun	27-02-2017
4	Co Pet	383/2015	Capital First Ltd Vs Austin Packaging Ltd	Mr Ashwini Kumar,	01-03-2017
5	Co Pet	515/2016	Akanksha Agrawal Vs Crown Realtech P Ltd	Mr Varun Pandia Ms Meenakshi Singh	01-03-2017
6	Co Pet	520/2016	Abhay Agrawal (HUF) Vs Crown Realtech P Ltd	Mr Varan Pandia, Ms Neelam Rathore Ms Meenakshi Singh	01-03-2017



7	Co Pet	322/2016	Bajaj Finance Ltd Vs Supertrans Logistics P Ltd	Mr K Chhatwal Mr Rishabh Juneja Ms Karuna Chhatwal, Mr Joginder Sukhija	01-03-2017
8	Co Pet	464/2016	Moniscorp Film Production Ltd	Mr Sachin Chopra, Mr Siddarth Sharma, Mr Rukman Tyagi Ms Nanki Arora, Ms Aparna Mudium for RD	23-02-2017
9	Co Appl (M)	116/2016	East Delhi Leasing Pvt. Ltd, SR Vincom Pvt. Ltd	Mr. Sushil Aggarwal	24-02-2017
10	Co Pet	1169/2016	Jaipur Mahua Tollway Pvt. Ltd	Mr. Yashwant Mathur, Mr. Karan Mehra, Mr. Naveen Dhariya, Mr. Karan Malhotra, Ms. Aparna Mudium	28-03-2017
11	Co Pet	22/2017	Combata Aviation Workers Association Vs Cambata Aviation Pvt. Ltd	Ms. Monika Kapoor	22-02-2017
12	Co Pet	96/2015	Affi Legal LLP vs Sanjose India Infrastructure & Construction Pvt. Ltd & Ors	Mr. Aman Chugh, Mr. Durgesh Pal, Ms. Archana singh	27-02-2017
13	Co Appl (M)	77/2016	EMAAR MGF Land Pvt. Ltd, MGF Development ltd	Mr. RajeevKumar Goel, Mr. Ashish Bhagat, Mr. Akshat Gupta, Ms. Abhinanda Kain, Mr. Vivek Kumar, Mr. Ashim Sood, Ms. Maitreyi Bhatt, Mr. Dhruv Sood, Ms. Nayantara Vohra, Mr. Vaibhav P. Shukla, Ms. Aparna Mudium for RD	03-03-2017

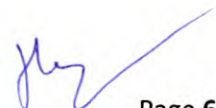


14	Co Pet	162/2015	Microgenetics systems Ltd	Mr. Priyadarshi Manish, Ms. Anjali Jha, Ms. Aparna Mudium for RD, Mr. Karan chawla, Mr. P. Manish, Mr. Sanjay Bose, Mr. Rahul Ranjan	01-03-2017
15	Co Pet	295/2016	Kartike Bulk Movers Pvt. LTd and Anr	Mr. Rakesh Kumar, Mr. Aditya Nayyar, Mr. P.D. Tiwari for OL, Ms. Aparna Mudium for RD	28-02-2017
16	Co Pet	689/2016	EMAAR MGF Land Ltd	Mr. Rajiv K. Goel, Ms. Aparna Mudium, Mr. J.S Bakshi, Mr. A.S. Bakshi, Mr. A.S. Chandhiok, Mr. Neeraj Goel, Ms. Sweta Kakkad, Mr. Karan Singh Chandhiok	03-03-2017
17	Co Pet	1168/2016	Inyssenkrupp Industries India Pvt. Ltd vs Action Spat & Power (P) Ltd	Mr. Anuj Sarma, Ms. Niharika	03-03-2017
18	Co Pet	110/2016	Desein Pvt. LTd vs Action Spat Power(P) Ltd	Mr. Rajshekhar Rao, Mr. Ankit Sharma, Mr. Varun Mishra	03-03-2017
19	Co Pet	171/2016	Rahul Rice Mills Pvt. Ltd vs Registrar of Companies	Ms. Sarwar Raza, Mr. Takrim A. Khan, Mr. Waseem Akram, Ms. Aparna Mudium, Mr. Jaswinder Singh, Mr. S. Raza, Md. Vaseem Akram, Ms. Shipra Shukla	03-03-2017
20	Co Pet	387/2016	Unimode Oversease Ltd	Mr. P. Nagesh, Mr. Ashutosh Gupta, Ms. Aparna Mudium for RD, Mr. Abhinav Lal, Mr. Gourav Rana	23-02-2017



21	Co Pet	512/2016	Indus Floors (I) Pvt. Ltd vs Neem Flooring Pvt. Ltd	Mr. Rajiv Mangla, Mr. Abhishek Rana	06-03-2017
22	Co Pet	1078/2016	Dextra India Pvt. Ltd vs Ahluwalia Contracts (I) Ltd	Mr. Puneet Singh Bindra, Mr. Sharad Khanna, Mr. Anil Kumar Verma	27-02-2017
23	Co Pet	1215/2016	Kaizen Corporate Services Ltd vs Ahluwalia Contracts (I) Ltd	Mr. Arun Aggarwal	01-03-2017
24	Co Pet	382/2008	Dalmia Consumer Care P Ltd	Mr. UK Choudhary, Mr. Kataria (9810134658), Mr. B.K.V. Subramianiam, Mr. Sameer Chaudhary, Mr. Abhinav Ringe, Mr. Kaushik Poddar, Mr. R.K. Goel, Mr. Rajiv Bahl, Mr. Bhagwan Swarup Shukla, Mr. A.S. Mathur, Ms. Manisha Tyagi, Mr. Mahesh Aggarwal, Mr. B.S. Shukla, Mr. Kshatsshai Raj, Mr. Raisuddin, Mr. Sunil Katariya, Mr. Alok Jain, Ms. Sonam Mittal Rishi, Ms. Manali Singhal, Mr. Santosh Sachin, Mr. Aakarsh Kamra, Mr. Parvinder, Mr. Vivek Singh, Ms. Ruchi Sindhvani, Mr. Hemant Sharma, MR. Ashish Makhija, Ms. Geeta Sharma, Mr. Amit Prasad, Mr, Prabodh Shukla, Ms. Maneesha Dhir, Mr. JP Malviya, Ms. Priya Singh, Ms. Monika Singhal, Mr. Manish Kaushik, Mr. Anshul GargMs. Sadhvi	27-02-2017

				Shahi, Mr. Anant Sharma, Ms. Shushmita, Mr. Sanjay Ghose, Mohd. Faruqi, Mr. Vipul Wadhwa, Mr Somnath Banarjeet , MR. Rahul Pandey, Mr. Rajpal singh, Mr. Shanshank Sharma, Mr. Kapil Dua, Mr. Sourabh Leekha, Mr. Ravikesh K. Sinha, Mr. Raaj Hiremath, Mr. K.P.S. Kholi, Mr. Arjun singh Bhati Telephone No: 011 23354330, 23738122 (Mr. Mahesh Aggarwal)	
25	Co Pet	324/2016	Ansal Infrastructure Developers Ltd & Ors	Mr. Deepak Diwan, Ms. Himashi Taneja, Mr. Sanjay Bose for RD, Ms. Aparna Mudium	27-02-2017
26	Co Pet	369/2016	Agrim Marketing Pvt. Ltd & Ors	Mr. P. Nagesh, Mr. Abhinav Lal, Mr. Manish Bisnoi for OL, Ms. Aparna Mudium for RD	27-02-2017
27	Co Pet	610/2016	RDC Concrete (I) Pvt. Ltd vs Viva Concrete Technologies Pvt. Ltd	Mr. Siddharth Shankar Dev	06-03-2017
28	Co Pet	706/2016	Triupti Busicom Pvt. Ltd	Mr. Mohnder Kumar Gupta, Ms. Aparna Mudium for RD, Mr. Mayank Goel for OL	23-02-2017
29	Co Pet	1146/2016	Panalfa Automotive Pvt. Ltd	Mr. P. Srinivasan, Mrs. Kruthika Shankar, Mr. Nikhil Swami, Dr. Ramesh	20-02-2017



				Kumar for OL, Ms. Aparna Mudium for RD	
30	Co Pet	468/2014	Ganpati Parks Ltd vs IBM Daksh Business Process Services Pvt. Ltd	Mr. Samrat Sen Gupta	08-03-2017
31	Co Pet	1137/2016	GMU Infosoft Pvt. Ltd & Anr	Mr. Kunal Tandon, Ms. Snigdha Sharma, Mr. Mayank Goel for OL, Ms. Aparna Mudium for RD	01-03-2017

